

GOVERNMENT OF INDIA
MINISTRY OF CIVIL AVIATION
RAJYA SABHA
UNSTARRED QUESTION NO. : 824
TO BE ANSWERED ON THE 27th July 2026
ESTABLISHMENT OF DRONE TRAINING AND PILOT
CERTIFICATION CENTRES IN ODISHA

824. SMT SULATA DEO

Will the Minister of CIVIL AVIATION be pleased to state:-

- (a) whether Government proposes to establish Drone Training and Pilot Certification Centres in the State of Odisha under the drone rules and allied schemes; and
(b) if so, the details thereof?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION (Shri Murlidhar Mohol)

(a) and (b): The Ministry of Civil Aviation has notified Drone Rules 2021 on 25th August 2021. As per Rule 39 of the said Rules, any person intending to establish a Remote Pilot Training Organisation (RPTO) is required to apply to the Director General in Form D-5, along with the prescribed fee.

As on 16th July, 2026, 05 RPTOs have been authorised by the Directorate General of Civil Aviation (DGCA) in the State of Odisha for imparting training to remote pilots and issuing Remote Pilot Certificates (RPCs)
